NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 26/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

PETITION NUMBER

: TCP/233/2016

NAME OF THE APPLICANT(S)

: N. T. Sabapathy

NAME OF THE RESPONDENT(S)

: Registrar of Companies, Chennai & another

(In the matter of M/s Sree Sella Infratructure & Projects Ltd.)

UNDER SECTION

: 614(1)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) SAM JAYARAJ HOUSTON

COUNSEL FOR PETITIONER

FOR

KRISHNA PRASAD.R.

ORDER

Counsel for petitioner present. No representation on behalf of the respondents. Counsel for petitioner stated that he has served notice to R1 & R2 and filed an affidavit with proof of serving and effecting delivery thereon to R1 only. In relation to R2 the speed post was sent but that has been returned undelivered with the report that the addressee left. The counsel for the petitioner is directed to obtain the correct address of R2 from the Registrar of Companies, Chennai and serve notice to R2 and file proof of sending and effecting service alongwith an affidavit. Put up on 25.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)